## THE CONSTITUTION (AMENDMENT) BILL, 2006 (AMENDMENT TO ARTICLE 275)

SHRI B.J. PANDA (Orissa): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI B.J. PANDA: Sir. Lintroduce the Bill.

## THE PREVENTION OF UNSOLICITED TELEPHONIC CALLS AND PROTECTION OF PRIVACY BILL, 2006

SHRI B.J. PANDA (Orissa): Sir, I beg to move for leave to introduce a Bill to prohibit unsolicited telephone calls by business promoters or individuals to persons not desirous of receiving such calls and for the protection of individual privacy of citizens and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI B.J. PANDA: Sir, I introduce the Bill.

## THE UNDERDEVELOPED AND BACKWARD AREAS AND REGIONS (SPECIAL PROVISION FOR ACCELERATED DEVELOPMENT) BILL, 2006

SHRI B.J. PANDA (Orissa): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of an autonomous Central Authority to ensure rapid, accelerated and overall development of poor, underdeveloped and backward areas and regions of the country, which lag behind in matters of development of economic, social, educational, technical, infrastructural and industrial fields and assure their speedy development in a planned manner and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI B.J. PANDA: Sir, I introduce the Bill.

## THE PUBLIC EMPLOYMENT (RESERVATION FOR WOMEN) BILL, 2005 - Contd.

SHRI JANARDHANA POOJARY (Karnataka): Sir, as I had stated earlier, I thank the hon. Member, Shrimati Maya Singh, for bringing forward this Bill.